

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:561
ANSWERED ON:08.07.2009
ENVIRONMENTAL CLEARANCE TO SEZ
Pathak Shri Harin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has prescribed any time limit for according the environmental clearance to industrial and other projects;
- (b) if so, the details thereof;
- (c) whether the applications of many SEZ Developers from different States including Gujarat are pending for clearance;
- (d) if so, the details thereof and the reasons therefor; SEZ-wise and State-wise, and
- (e) the time-frame by which all the SEZs are likely to be cleared including those from Gujarat?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAI RAM RAMESH)

(a) & (b) The Environmental impact Assessment Notification of September 2006 stipulates a time limit of 60 days for conveying the Terms of Reference to the applicant on receipt of application with all necessary documents. Further, a time limit of 105 days, after of the receipt of the complete application with all necessary documents, has been provided for the appraisal and conveying the decision.

(c) to (e) A statement of SEZ projects from various States, including Gujarat, is enclosed.

Statement referred to in parts (c) to (e) of the Unstarred Question No.561 for reply on 08.07.2009

Sl. No. Project details State Status

1. Development of Dahej SEZ at Gujarat Adtl. Information is being sought village Danej, Taluka Vagra, from project Proponent. District Bharuch, Gujarat by M/s. Dahez SEZ Ltd. (SPV of GJDC & ONGC)
2. Setting up of Pharmaceutical Gujarat The information sought has been SEZ, named `PhaEZ Park` at recently received for placing village Haripura, Tq. before the Expert Appraisal Dhanduka, Gujarat, Distt. Committee. Ahmedabad by M/s CPL infrastructure Pvt. Ltd.
3. Construction of IT Park (SEZ) Kerala Adtl. Information is being sought `Signature Tower` at from project Proponent. Kusumagiri, Kakkanad, Kochi, Kerala by M/s. L & T Tech Park Ltd.
4. CRZ and Environmental Andhra Under processing for a decision, Clearance for Marine Pradesh after appraisal by the Expert Disposal of treated effluent Appraisal Committee.

from proposed textile and
apparel (SEZ) at
Chintavaram, Nellore District,
Andhra Pradesh by M/s, MAS